

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**D.F.R. No. 2995 of 2013**

**Dated : 3<sup>rd</sup> February, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Rasna Marketing Services LLP ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Proxy counsel**

**Counsel for the Respondent (s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri for R.2 & 3**

**ORDER**

Post the matter on **05.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ak*